AND ELECTRONICS. (SHRI SHIVRAJ PATIL): (a) and (b) Yes, Sir. India become an elected member of the Scientific Committee on Antarctic Research (SCAR) on 1-10-18*.

Written Answers

- (c) India has already built a permanentlymanned station at Dakshin Gangotri in Antarctica during 1983-84 season.
- (d) It is proposed to extend the field, of our scientific investigations promarily in the disciplines o: geology, geophysics, oceanography and meteorology an<j to upgrade the existing communication systems within Antarctica and between Antarctica and India. To achieve these objectives, the acquisition of sophisticated equipment in each discipline of science to be undertaken would be necessary during each expedition and for those who are staying in Antarctica permanently.

U.N Celebration of its Fortieth Anniversary

979. SHRIMATI SUSHILA ROHATGI: Will the PRIME MINISTER be pleased to state:

- (a) whether the U. N. Security Council propose to convene an extra ordinary meeting to celebrate the forteith anniversary of the United
- (b) if so, what are the main items of the agenda for the meet; and

iri whether India proposes to send any item for discussion for the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Informal consultations have been held among members of the Security Council on the question of a solemn meeting of the Security Council at the highest possible political level during the period between September 23 to October 24, 1985.

(b) and (c) The agenda of the meeting will be devoted to the commemoration of the 40th Anniversary of the U. N. The President of the rity Council has been mandated active consultations with members of the Council in order to set the date and the agenda for this meeting and to decide on the conditions of its implementation, with the help of the UN Secretariat.

to Questions

India is actively involved in the above mentioned consultations and in the detailing of the agenda.

Allotment of mining site in the Indian Ocean

980.DR. LOKESH CHANDRA: SHRIMATI USHA MALHO TRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the rules of procedure for the registration of pioneer Investors and allotment of pioneer area in the Indian Ocean in terms of Resolution II of 30 April 1982 (governing the protection of investments in pioneer activities relating to polymetallic :s) have been finalised; an,}
 - (b)i whether a mine site has been *j* India?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY. SPACE AND (ELECTRONICS (SHRI SHIVRAJ PATIL): (a) No, Sir.

Does not arise.

India's efforts to tackle exremist activities from abroad

981. SHRI BHAGATRAM MAN-HAR: DR. H. P. SHARMA: SHRIMATI MAIMOONA SULTAN:

Will 'the PRIME MINISTER be pleased to state:

(a) the countries who have offered to help India tackle terrorism perpetrated by extremists from abroad; and

b) what are the details in this regard?

THE MINISTER. OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b) The Government have drawn attention of certain countries, particularly USA, UK, Canada, FRG and Pakistan to the extremist and terrrorist activities emanting from their soil directed towardg India. The Joint Statement, issued followings the visit of Prime Minister to USA mentions the desire oi' President of USA for continued consultation and close cooperation with us on the international dimensions of terrorist violence againsl India.

During Foreign Secretary's visit to the UK from $17\ t_0\ 23\ July,\ 1985$ the UK Government has intimated that, within the parameters of its laws, it will employ energetic action to curb anti-Indian activity in the UK. the Governments of FRG and Canada have also indicated their intention to curb anti-Indian activities. The Government i_s continuously monitoring the activities in these countries a? also across the border.

Pereons killed in Punjab and Delhi by extremists

982. SHRI DHARAM CHANDER PRASHANT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of persons killed in Punjab and Delhi by the extremists from June 1984 to June, 1985; and
- <b) the names of those who were shot, but escaped?</p>

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) In Delhi one person was killed in a bomb blast in December, 1984 and 49 persons were killed in a

series of bomb blasts which occurred in May, 1985. The names of the persons killed in the above incidents are given in the enclosed Statement. (See *below*) No case of any persons whe was shot by extremists in Delhi, hut who escaped, has come to notice.

to Questions

Information with regard to Punjab is being collected and will be laid on the Table of the House. Statement

Persons killed in Delhi in Bomb blasts during the period from June, 1984 to June, 1985

Name

- I . Surender Pal Singh s/o Tirath Singh
- 2 Pratap Singh s/o Ram Sarup
- 3. Rajni d/o Pratap Singh
- 4. Subhash s/o Sh. Sher Singh
- 5. Ram Kishan s/o Miluka Ram
- 6. Smt. Harbans Kaur w/o Ram Kishan
- 7. Darshan Lal s/o Jagdish Chander
- 8. Bhawar Singh s/o Ghisa Ram
- 9. Smt. Sundhari Devi w/o Ghisa Ram
- tO. Sunder Lal s/o Sadhu Ram
- 11. Devki Nandan s/o Sadhu Ram
- 12. Sita Ram s/o Amar Singh
- 13. Ghanshyam Dass s/o Mam-Chand
- 1-4. Suraj Prakash s/o Kudan Lal
- 15. Sarwan Singh s/o Rakha Singh
- Ui. Smt. Sundari w/o Munshi Lal
- 17. Dinesh s/o Munshi Lal
- 18. Omwati w/o Raj Kumar
- 19. Niranjan Ghose s/o Inder Mohan Ghose
- 20 Karnal Ghose s/o Niranjan Ghose
- 21. Shyamlal Ghose w/o Niranjan Kakil
- 22. d/o Niranjan Ghose Ghose